

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.104**

New IA-1308/2023

In

IB-29(ND)/2018

**IN THE MATTER OF:**

Standard Chartered Bank

**Vs.**

M/s. Woolways India Ltd.

.....APPLICANT/PETITIONER

....RESPONDENT

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 07.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL PRASAD BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Sajeve Bhushan Deora, Advocate.

For the Respondent :

**ORDER**

**New IA-1308/2023:-**

This is the 7<sup>th</sup> Progress Report filed by the Liquidator for fourth quarter of FY 2020-2021 is taken on record, subject to just exceptions.

**IA disposed of.**

**-SD-**

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**